

3.	Maharashtra	I.Dr. Prashant Gujarati, Shreejee Hospital, Tal- Parola, Dist. Jalgaon	1 Year Imprisonment and a fine of Rs. 5000/-
		2. Dr. P.K. Pawar, Jeevanjyoti Hospital, Karad, Distt. Satara	3 Years Imprisonment and a fine of Rs. 90000/-
4.	Delhi	1. Sh. M.C. Gupta, R.P. Maternity Clinics, Janakpuri	Case Disposed off with a fine of Rs. 10000/-
		2. Dham Diagnostics	Case Disposed off with a fine of Rs. 3000/-

Rise in autism cases

235. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is a rise in the cases of autism in the country;
- (b) if so, the details thereof;
- (c) whether Government has extended financial assistance to organisations which are taking care and treatment of autism patients in the past three years; and
- (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Data on autism, which is a neuro-developmental disorder, is not maintained on a centralized basis.

(c) and (d) The National Trust under the Ministry of Social Justice and Empowerment runs several schemes like Samarth (Residential centre), Niramaya (Health Insurance Scheme), Aspiration (Day Care Center), Gyan Prabha (Scholarship Scheme), Uddyam Prabha (Interest Subsidy Scheme), Sahyogi (Caregivers Training Scheme), GHARAUNDA etc all over the country for the welfare of four disabilities i.e. Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities.

The funds under all of the above schemes are provided for all four disabilities. Details of funds released during the last three years are given below in the table:

(Rs. in lakhs)

Sl.No.	Programme	2008-09	2009-10	2010-11
1	Aspiration Scheme	136.15	98.29	74.05
2	Samarth Scheme	767.20	214.85	189.85
3	Sahyogi Scheme	15.40	61.60	4.40
4	Gharaunda Scheme	-	102.00	42.00

Mother to child transmission of HIV

236. SHRI S. THANGAVELU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that every year, 21,000 children are infected with HIV through mother to child transmission in the country;

(b) whether some States have high prevalence of HIV among adults as well as children; and

(c) if so, the details thereof and the steps being taken by Government to prevent such high prevalence especially through mother to child transmission?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

(b) Yes. Some states have shown higher estimated adult HIV prevalence.

(c) The state-wise details of estimated adult HTV prevalence are given in the Statement (See below).

In order to prevent the HIV transmission from Mother to Child, the Prevention of Parent to Child Transmission (PPTCT) intervention is being implemented in 5,246 facilities in the health system. Under this intervention, HIV testing facility is being offered to pregnant women after pre-test counseling and if pregnant women is found positive, her follow up is done till delivery. At the time of delivery, single dose of Nenrapine is given to both mother and child for prevention of HIV transmission from mother to child. The other objectives of this intervention are: